

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

PETITIONER(S)

VERSUS

SARVESH

RESPONDENT(S)

( IA No. 189751/2023 - APPLICATION FOR VACATION OF INTERIM ORDER  
IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 30-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Divyanshu Sahay, Adv.  
Ms. Shradha Narayan, AOR  
Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Dinesh Kumar Tripathi, Adv.  
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the court made the following  
O R D E R

1. Learned counsel for the petitioners states that there has been an emergency in his family due to which he has been caught up and could not prepare the matter.
2. At his request, list on 10<sup>th</sup> September, 2024 at the top of the Board.

(Nand Kishor)  
Court Master (NSH)

(Geeta Ahuja)  
Assistant Registrar-cum-PS